

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/902/2019**

HYDERABAD, this the 10<sup>th</sup> day of February, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member**  
**Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. G. Satya Prakash Rao,  
 S/o. Late G. Rama Krishna Rao,  
 Aged about 53 years,  
 Occ: Superintendent of Central Taxes (Group B Gazetted)  
 O/o. The Commissioner, Audit-I Commissionerate,  
 Ramanthapur, Hyderabad, Telangana.
2. P. Ravindra, S/o. P. Ramanaiah,  
 Aged about 56 years,  
 Occ: Superintendent of Central Taxes  
 O/o. The Commissioner,  
 Secunderabad Commissionerate,  
 Basheerbagh, Hyderabad, Telangana.
3. P. Shravan Kumar, S/o. P. Bikshapathi,  
 Aged about 54 years,  
 Occ: Superintendent of Central Taxes  
 O/o. The Commissioner, Medchal Commissionerate,  
 Hyderabad, Telangana.
4. M.K. Srinivasa Murthy, S/o. M. Narasimha Chary,  
 Aged about 54 years,  
 Occ: Superintendent of Central Taxes,  
 O/o. The Commissioner, Audit-I Commissionerate,  
 Ramanthapur, Hyderabad, Telangana.
5. Srinivas Chakravarthy, S/o. S.N.C. Ramanuja Charyulu,  
 Aged about 53 years,  
 Occ: Superintendent of Central Taxes,  
 O/o. The Chief Commissioner, Hyderabad Zone,  
 Basheerbagh, Hyderabad, Telangana.
6. K. Vijaya Kumar, S/o. Late K. Veeresalingam,  
 Aged about 52 years,  
 Occ: Superintendent of Central Taxes,  
 O/o. The Commissioner, Audit-I Commissionerate,  
 Ramanthapur, Hyderabad, Telangana.

7. S. Suresh Kumar, S/o. Late S. Sheshaiah,  
 Aged about 53 years,  
 Occ: Superintendent of Customs,  
 O/o. The Principal Commissioner,  
 Hyderabad Customs Commissionerate,  
 GST Bhavan, Basheerbagh, Hyderabad, Telangana.



(By Advocate : Mr. KRKV. Prasad)

...Applicants

Vs.

1. Union of India rep. by  
 The Secretary,  
 Ministry of Finance,  
 Department of Revenue,  
 North Block, New Delhi.
2. The Chairman,  
 Central Board of Indirect Taxes & Customs,  
 North Block, New Delhi -110 001.
3. The Director General,  
 Directorate General of Human Resource Development,  
 Ministry of Finance, Department of Revenue,  
 Central Board of Indirect Taxes & Customs,  
 Bhai Veer Singh Sahitya Sadan, Bhai Veer Singh Marg,  
 Near Gol Market, New Delhi - 110 001.
4. The Chief Commissioner, Central Tax & Customs,  
 Hyderabad GST Zone, GST Bhavan,  
 Basheerbagh, Hyderabad - 500 004.
5. The Principal Commissioner/Chief Commissioner,  
 Central Tax & Customs, Hyderabad GST Commissionerate,  
 GST Bhavan, Basheerbagh, Hyderabad - 500 004,  
 (Hyderabad Cadre Controlling Authority).

....Respondents

(By Advocate : Mrs. K. Rajitha, Sr.CGSC)

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**ORAL ORDER**  
**(As per Hon'ble Mr. Ashish Kalia, Judicial Member)**

**Through Video Conferencing:**



Both side learned counsel present.

2. Learned counsel for the applicants filed a letter dated 9.02.2021 in the Registry seeking permission to withdraw the O.A. Learned counsel for the respondents has no objection. Permission accorded. The O.A. is closed as satisfied. No order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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